

Court No. - 29

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 851 of 2021

Petitioner :- Jan Mitra Nyas And Another

Respondent :- State Of U.P. And 3 Others

Counsel for Petitioner :- Kamal Krishna Roy,Charlie Prakash

Counsel for Respondent :- C.S.C.

Hon'ble Munishwar Nath Bhandari,Acting Chief Justice

Hon'ble Rajendra Kumar-IV,J.

Learned Additional Advocate General is present on behalf of State-respondents. He prays for two weeks' time to submit status report in this matter.

In view of above, let this petition be listed again on 16 July 2021 to enable learned Additional Advocate General to submit the status report, as fresh.

Order Date :- 30.6.2021

Akram